

**LAWYERS' ASSOCIATION
PATNA HIGH COURT**

Ref:-

Date:-.....

In the General Body meeting of Lawyers' Association, Patna High Court, Patna held on 07.02.2020 at 1:30 P.M., it has been unanimously resolved :-

1. There must be uniformity in judicial orders amongst all the Hon'ble Benches with respect to any changes in Patna High Court Rules or filing system of all nature of cases or any other prevailing system, it must be by the resolution of full Court as also in consultation with all the Association of Patna High Court.
2. Filing of memo of appeal must be accepted without writ record.
3. Proper method/system must be adopted for disposal of old cases with consultation with all the Associations.
4. In the daily cause list time must be specified for new cases and old cases.
5. While allowing the restoration application cost should not be imposed.
6. Cases of all nature should not be dismissed for default without three (3) adjournments.
7. Mandatory requirement to furnish criminal antecedent of an accused must be removed and direction be issued to the court below to mention the criminal antecedent in ordersheet itself.
8. In case of filing of certified copy, no typed copy is required.

9. Signature of Lawyers on typed copy, other than certified copy, should not be made mandatory.
10. Listing of Tied-up matters, Restoration, I.A. either in civil or criminal matter, modification, review and contempt must be listed before appropriate Hon'ble Benches' without mentioning.
11. The system/concept of A.O.R. in Patna High Court must be abolished forthwith.
12. Message to learned Lawyers must specify time.

Let a copy of this resolution be sent to the Learned Registrar General, Patna High Court, Patna for information and necessary action.

Ajay Kumar Thakur
7-2-20
Ajay Kumar Thakur
(President)

Rajeev Kumar Singh
07-02-2020
Rajeev Kumar Singh
(General Secretary)

Copy to :-

1. The chairman co-ordination Committee, Patna High Court, Patna-cum-President, Advocate Association.
2. The President/Secretary, Bar Association.

Ajay Kumar Thakur
7-2-20
Ajay Kumar Thakur
(President)

Rajeev Kumar Singh
Rajeev Kumar Singh
(General Secretary)
07-02-2020